

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Sixth Report.

2. The Committee met on the 20th August, 1962 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 24th August, 1962.

3. The Members whose resolutions had been included in the List of Business for the 24th August, 1962 had been invited to present their views on the resolutions before the Committee. Sarvashri Inder J. Malhotra and Shree Narayan Das attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Working conditions of research scholars and scientific workers. | 1½ hours. |
| (2) Resolution regarding Indirect taxes. | 1½ hours. |
| (3) Resolution regarding Regional development. | 1 hour. |
| (4) Resolution regarding Influence of money in elections. | 1½ hours. |
| (5) Resolution regarding Abolition of contract system. | 1 hour. |
| (6) Resolution regarding Implementation of Directive Principles of State Policy. | 1½ hours. |

NEW DELHI;

August 20, 1962

Shravana 29, 1884 (Saka).

S. V. KRISHNAMOORTHY RAO.